

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 11.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/20/2017  
NAME OF THE PETITIONER(S) : CLOUDCHERRY ANALYTICS PRIVATE LTD  
UNDER SECTION : 66

S.No.	Name (in Capital)	Represented by	Signature
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1)	K. RAMASAMY G.V. MOHANDAS KUMAR	Counsel for Petitioner	G.V. Mohan
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ORDER

Counsel for Petitioner present. The Registry is directed to put up a note whether the reports from RD and OL are received. For submitting arguments, put up on 29.08.2017 at 10.30 A.M.

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(K. Anantha Padmanabha Swamy)  
Member (Judicial)